

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2051  
ANSWERED ON:19.08.2013  
ENVIRONMENTAL DAMAGE  
Tandon Annu

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government is considering for setting up of a special Environment Impact Assessment committee to assess the environmental damage created by Leather Tanning Industries in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): "Leather / skin / hide processing industry" is one of the activities which require prior Environment Clearance (EC) under the Environment Impact Assessment Notification (EIA), 2006, as amended from time to time. The EC for an activity or project under the EIA Notification is given after following prescribed procedure. The EC is given subject to various conditions and environmental safeguards including Environment Management Plan.

There is no proposal under consideration for setting up of a special Environment Impact Assessment Committee to assess the environmental damage created by leather tanning industries in the country.